

SHRI P.R. KUMARAMANGALAM: But I think, when you are addressing the nation from the ramparts of the Red Fort, it should not be taken so casually. It is an address to the nation from the ramparts of the Red Fort... (*Interruptions*). What does it mean? Whose death anniversary is he talking about? He speaks very very good English.... (*Interruptions*).

[*Translation*]

MR. SPEAKER: Hon. Prime Minister knows (*Interruptions*).

13.50 hrs.

PAPERS LAID ON THE TABLE

Notification under Indian Telegraph Act 1985, Review on and Annual Report of Videsh sanchar Nigam, Ltd Bombay for 1988-89.

[*English*]

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): I beg to lay on the Table—

- (1) A copy of the Indian Telegraph Second (Amendment) Rules, 1990, (Hindi and English versions) published in Notification to C.S.R. 574 (E) in Gazette of India dated the 15th June, 1990 under sub-section

(5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library See No. LT 1206/90]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956.

(i) Review by the Government on the working of the Videsh Sanchar Nigam Limited, Bombay, for the year 1988-89.

(ii) Annual Report of the Videsh Sanchar Nigam Limited, Bombay, for year 1988-89 along with Audited Accounts and comments of the Controller and Auditor General thereon. [Placed in Library See No. LT 1207/90]

Statements showing action taken by Government on various assurances, promises, etc. given by Ministers during various Sessions of Lok Sabha

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): On behalf of Shri Jagdeep Dhankar, I beg to lay on the Table the following statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various sessions of Lok Sabha:—

- (i) Statement No. XXVIII Fifth Session, 1986 [Placed in Library See No. LT 1208/90]
- (ii) Statement No. XXV Sixth Session, 1986 [Placed in Library See No. LT 1209/90]
- (iii) Statement No. XXIII Seventh Session, 1986 [Placed in Library See No. LT 1210/90]
- (iv) Statement No. XXIII Eighth Session, 1986 [Placed in Library See No. LT 1211/90]

Eighth Lok Sabha

- (v) Statement No. XX II Part of Eighth Session, 1987 [Placed in Library See No. LT 1212/90]
- (vi) Statement No. XIX Ninth Session, 1987 [Placed in Library See No. LT 1213/90]
- (vii) Statement No. XVII Tenth Session, 1988 [Placed in Library See No. LT 1214/90]
- (viii) Statement No. XIII Eleventh Session, 1988 [Placed in Library See No. LT 1215/90]
- (ix) Statement No. X Twelfth Session, 1988 [Placed in Library See No. LT 1206/90]
- (x) Statement No. IX Thirteen Session, 1989 [Placed in Library See No. LT 1217/90]
- (xi) Statement No. IV Fourteen Session, 1989 [Placed in Library See No. LT 1218/90]
- (i) Statement No. VI First Session, 1989 [Placed in Library See No. LT 1219/90]
- (ii) Statement No. III Second Session, 1990 [Placed in Library See No. LT 1220/90]

Eighth Lok Sabha

Ninth Lok Sabha

13.50-1/2 hrs.

**ESTIMATES COMMITTEE
Eighth and Tenth Reports**

[English]

SHRI HANNAN MOLLAH (Uluberia): I beg to present the following Reports:—

1. Eighth Report (Hindi and English versions) of Estimates Committee on action taken by Government on the recommendations contained in the 82nd Report of the Committee (Eighth Lok Sabha) on the Ministry of Information and Broadcasting—AIR and Doordarshan.
2. Tenth Report (Hindi and English versions) of Estimates Committee on action taken by Government on the recommendations contained in the 83rd Report of the Committee (Eighth Lok Sabha) on the Ministry of Information and Broadcasting—Films Division.

13.51 hrs
[English]

**ELECTION TO COMMITTEE
Public Undertakings Committee**

SHRI BASUDEB ACHARIA (Bankura): I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate two members from Rajya Sabha to associate with the Committee on Public Undertakings of this House for the unexpired portion of the term of the Committee ending on 30 April, 1991 vice Shri Virendra Verma ceased to be a member of Rajya Sabha on his appointment as a Governor and Dr. G. Vijaya Mohan Reddy resigned from the Committee and do communicate to this House from the Committee and do communicate to this House the names of the members so nominated by Rajya Sabha."

MR. SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate two members from Rajya Sabha to associate with the Committee on Public